

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3798/2015

This the 13th day of October, 2015

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

T.M. Sampath
S/o Latre Shri Munisamy Mudaliar
Aged about 60 years
Retired as Administrative Officer
Temporarily at C-2C/2/8 Janakpuri
New Delhi-110058Applicant

(In person)

Versus

Union of India through:

1. The Secretary to Government of India
Ministry of Water Resources
& Ex-officio Chairman, Governing Body of NWDA
Shram Shakti Bhawan
Rafi Marg, New Delhi
2. Shri S.M. Husain
Director General
National Water Development Agency
18-20, Community Centre,
Saket, New Delhi-110017
.....Respondents

ORDER (ORAL)

By Dr. Brahm Avtar Agrawal, Member (J):

The applicant, who is present in person, requests for withdrawal of his OA with liberty to file a fresh one with better particulars. Allowed.

2. The OA is dismissed as withdrawn.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

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